

HIGH COURT OF ANDHRA PRADESH

Subject: In supersession of the earlier orders, reallocation of the Districts to the Hon'ble Judges shall be as under, with effect from 02.11.2023.

<u>S.No.</u>	<u>Name of the Hon'ble Administrative Judge</u>	<u>Name of the District</u>
1.	JUSTICE A.V. SSHA SAI	KRISHNA
2.	JUSTICE U. DURGA PRASAD RAO	VISAKHAPATNAM
3.	JUSTICE GUHANATHAN NARENDAR	GUNTUR
4.	JUSITCE RAVI NATH TILHARI	EAST GODAVARI
5.	JUSTICE R. RAGHUNANDAN RAO	CHITTOOR
6.	JUSTICE N. JAYASURYA	NELLORE
7.	JUSTICE B. KRISHNA MOHAN	WEST GODAVARI
8.	JUSTICE K. SURESH REDDY	KURNOOL
9.	Dr. JUSTICE K. MANMADHA RAO	ANANTAPUR
10.	JUSTICE B.S. BHANUMATHI	KADAPA
11.	JUSTICE K. SREENIVASA REDDY	PRAKASAM
12.	JUSTICE G. RAMAKRISHNA PRASAD	SRIKAKULAM
13.	JUSTICE VENKATESWARLU NIMMAGADDA	VIZIANAGARAM

DATE: 02.11.2023

J. Lakshmana Rao
02/11/2023
REGISTRAR GENERAL